

(b) if so, the details thereof and the steps taken in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) No, Sir.

(b) Does not arise,

Security at Airports

5208. SHRI T. BALA GOUD : Will the Minister of TRANSPORT be pleased to state :

(a) the measures being taken by Government to ensure complete security at Indian Airports to stop smuggling of arms, explosives and air sabotage;

(b) whether most modern equipments are being imported for this purpose and training will be imparted to the security personnel to handle such situation; and

(c) whether the security personnel are transferred periodically at least at International Airports to avoid their collusion with anti-national elements ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) whereas strict security measures are taken to conduct pre-flight anti-sabotage checks of aircraft at originating and turn around stations with the help of check-list for each type of aircraft, and modern equipment like door-frame metal detectors; hand held metal detectors; X-Rays baggage inspection systems; trained dogs in the shifting of the explosives at Srinagar and Bombay, vapour analysers at 14 airports, adequate check and vigilance is exercised by customs officials to combat any attempt of clandestine import of prohibitory items and smuggling into India. Items of food and beverages which are loaded into the aircraft are also subjected to check and scanning for any sabotage material. Baggage of only those passengers are loaded into the aircraft who are actually travelling.

(b) Yes, Sir. Security measures are constantly reviewed and security personnel are kept abreast of the latest developments.

(c) With a view to taking advantage of their training and expertise, security personnel at airports are not transferred frequently. Personnel found undesirable can however be transferred at any stage.

Proposal to Bring all Universities under Unified Control

5209. SHRI JAGANNATH PATTNAIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal under the consideration of Government to enact law to bring all the universities in the country under unified control of Union Government ; and

(b) if not, the difficulties in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) and (b) The Central Government has no proposal to bring all the universities in the country under its control.

Recruitment in Dhanbad Division and Maintenance of SC/ST Quota

5210. SHRI BASUDEB ACHARIA : Will the Minister of TRANSPORT be pleased to state :

(a) the total number of persons recruited with category-wise break-up in Dhanbad Division of Eastern Railway during the last two years till 1 February, 1986 ;

(b) whether reservation for Scheduled Castes/Scheduled Tribes has been maintained ; and

(c) if so, the percentage of persons belonging to Scheduled Castes and Scheduled Tribes recruited category-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c) The information is being collected from Eastern Railway and will be laid on the table of the Sabha.